

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


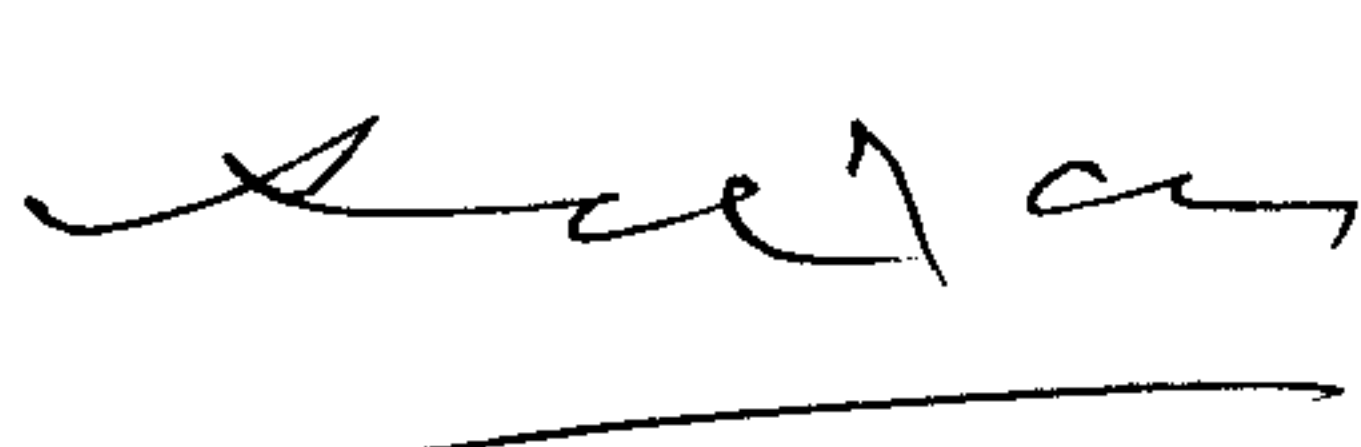
T.P. No. 39-A/2016 (CA 136/2013)
with T.P No. 39-B/2016 (CA 170/2013)
with TP 39-C/2016 (CA 240 of 2013)
with TP 39-D/2016 (CA 269/2013)
with TP 39 of 2016 (CA 43 of 2013)

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2018**

Name of the Company: Kirshna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Petitioner	
2.	Dr S. K. Jain	PCS	Resp	

ORDER

PCS Mr. Dhiren Dave is present for the petitioner. PCS Mr. S.K. Jain is present for the respondent.

Due to paucity of time, the matter could not be reached.

List the matter for final hearing on 12.12.2018.

Parties are at liberty to file their written submission.


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 2nd day of November, 2018.